

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**Report by Respondent No.03**

**In the matter of Original Application No.94/2023 (WZ)**

Mr. Ramdas Baban Gaikwad & Anr.

**Vs**

The Maharashtra Pollution Control Board & Othrs.

The subject matter was heard by the Hon'ble court on 21.09.2023 and the Hon'ble court ordered to submit report by District Mining Officer, Satara. As per the Hon'ble court order dated 21.09.2023 the report is submitting as follows:

As per the provisions of Maharashtra Minor Mineral Extraction (Development and Regulation) Rules, 2013, temporary permission was granted for excavation and transportation of minor minerals to the applicant M/s.Anuni Infrastructure from Gat. No.1297, Village - Digewadi, Taluka - Patan, Dist.- Satara for carrying out stone mining activities for National Highway 166E from Helwak to Karad in State of Maharashtra.

Respondent No.02 had granted the mining lease for mining of minor minerals from Gat. No.1297 admeasuring 1.00 Ha. area, Village - Digewadi, Taluka - Patan, Dist.- Satara to M/s.Anuni Infrastructure by its proprietor Mr. Ranjeet Patil through order No.Kr.Mah/3/Gou.Kha./SR/Patan/01/19 dated 08.01.2019 for a period from 08.01.2019 to 17.07.2022. As per the approved mining plan permission was granted to excavate 59,000 Brass minor minerals from said mining lease land.

The excavation carried out by lessee from Gat no.1297, Village - Digewadi, Taluka - Patan, Dist.- Satara is measured with help of Electronic Total Station Machine on 24.09.2023. As per the report the total quantity of mineral mined by lessee is 63,033 brass. The copy of measurement of Gat no.1297, Village - Digewadi, Taluka - Patan, Dist.- Satara is attached herewith as Annexure No.1 and Annexure No.2 along with this report. Out of which quantity of minor mineral mined by lessee from the mining lease admeasuring 1.00 Ha. area is 25,348 brass and quantity of minor mineral mined through temporary permission is 37,685 brass. As per the approved mining plan and as mentioned in mining lease grant order, the quantity allowed to mine from mining lease area was 59,000 brass and quantity mined by lessee from mining lease area is 25,348 brass. This is well within the limit permitted to lessee i.e. Respondent No.5.

The total royalty paid in mining lease area and temporary permit is 84,000 brass. The lessee i.e. Respondent No.5 has paid 20,967 brass excess royalty to the Government. Considering the above mentioned facts and circumstances the excavation carried out by M/s.Anuni Infrastructure by its proprietor Mr.Ranjeet Patil from Gat. No.1297, Village - Digewadi, Taluka - Patan, Dist.- Satara is by taking prior permission and by paying royalty to the Government.

Place :- Satara

Date :- 4 /10/2023

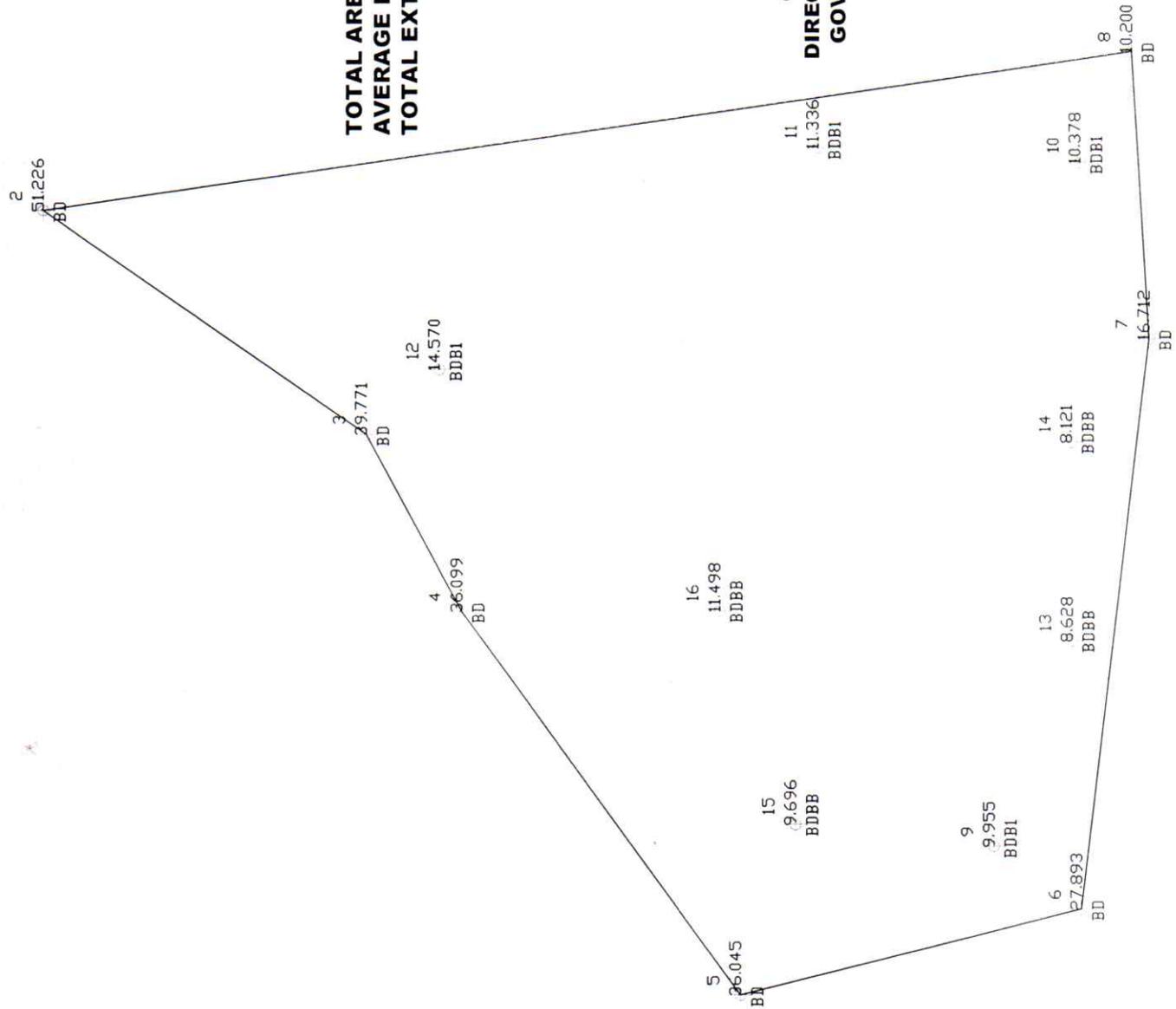
**Yours faithfully,**



( Amol Thorat )

**District Mining Officer  
Collector Office Satara**

**A SKETCH MAP OF A STONE QUARRY IN S. NO. 1297 OF VILLAGE DIGEWADI, TAHSIL - PATAN, DISTRICT - SATARA, SHOWING TOTAL EXTRACTION DONE BY ANUNI INFRASTRUCTURE.**



SCALE-1:600  
 DATE-24/09/2023

**TOTAL AREA = 5014.2305 SQ.M**  
**AVERAGE HEIGHT = 14.306 M**  
**TOTAL EXTRACTION = 5014.2305 X 14.306**  
**= 71733.5815 CU.M**  
**i.e. = 25347.555 BRASS**  
**SAY = 25348.000 BRASS**

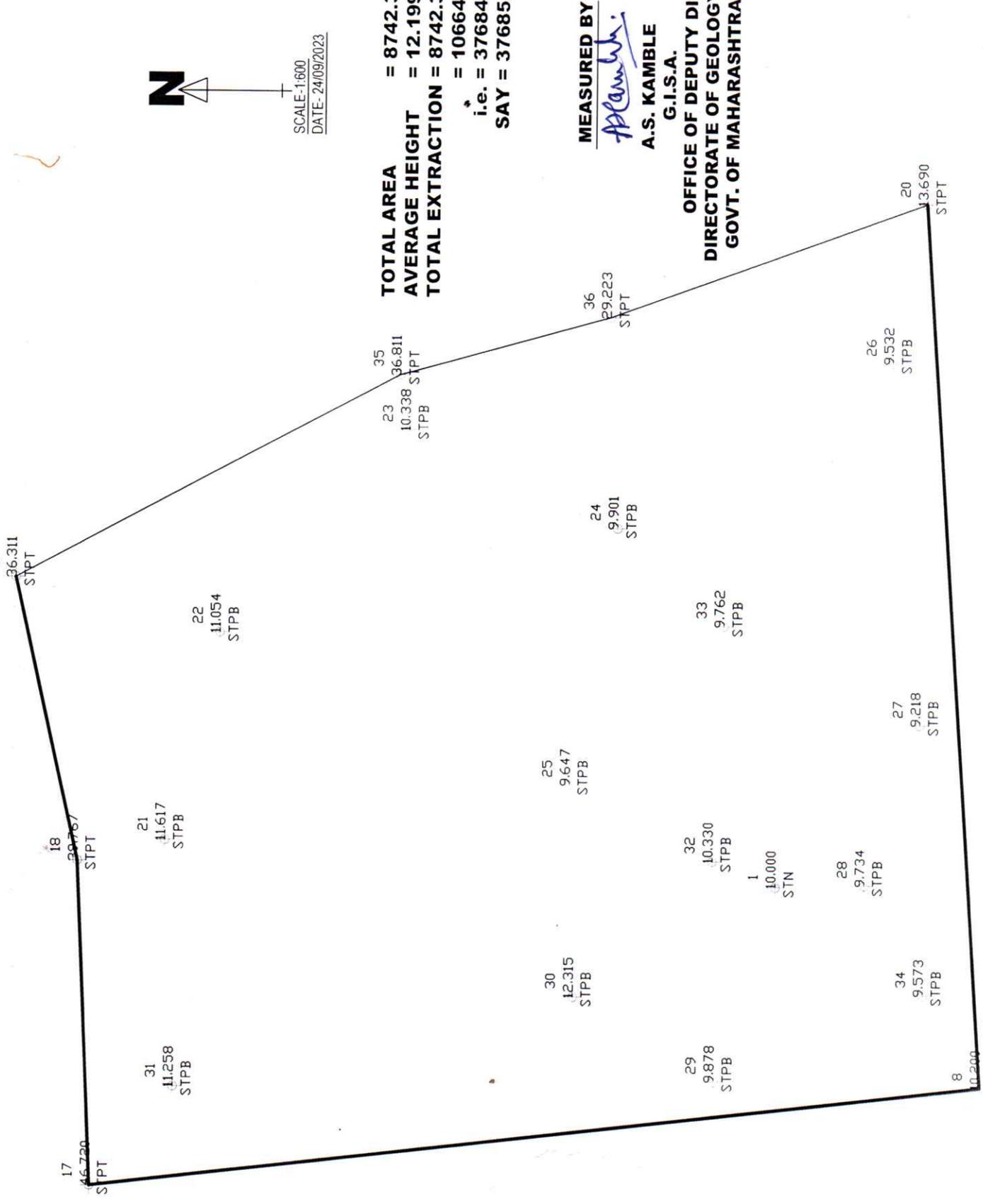
MEASURED BY

*A.S. Kamble*

**A.S. KAMBLE**  
**G.I.S.A.**

**OFFICE OF DEPUTY DIRECTOR,  
 DIRECTORATE OF GEOLOGY AND MINING,  
 GOVT. OF MAHARASHTRA, KOLHAPUR.**

**A SKETCH MAP OF A STONE QUARRY IN S. NO. 1297 OF VILLAGE DIGEWADI, TAHSIL - PATAN, DISTRICT - SATARA, SHOWING TOTAL EXTRACTION DONE BY ANUNI INFRASTRUCTURE.**



**TOTAL AREA = 8742.3419 SQ.M**  
**AVERAGE HEIGHT = 12.199 M**  
**TOTAL EXTRACTION = 8742.3419 X 12.199**  
**= 106647.8288 CUM**  
**i.e. = 37684.745 BRASS**  
**SAY = 37685.000 BRASS**

**MEASURED BY**  
*A.S. Kamble*  
**A.S. KAMBLE**  
**G.I.S.A.**

**OFFICE OF DEPUTY DIRECTOR,**  
**DIRECTORATE OF GEOLOGY AND MINING,**  
**GOVT. OF MAHARASHTRA, KOLHAPUR.**

SCALE: 1:600  
 DATE: 24/09/2023

